

REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

Third Session—Second Lok Sabha

Twelfth Report



सत्यमेव जयते

LOK SABHA SECRETARIAT  
NEW DELHI  
*December, 1957*

**COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**TWELFTH REPORT**

**(SECOND LOK SABHA)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twelfth Report.

2. The Committee met on the 16th December, 1957 for categorisation of and allocation of time to Bills (*Vide Appendix*) under Rule 294(1) (b) and 294(1) (c) of the Rules of Procedure respectively.

**II. Categorisation and allocation of time to Bills**

3. The members in charge of the Bills due for categorisation and allocation of time and the representatives of the Ministries concerned had been invited to present their views on these Bills before the Committee. The representatives of the Ministries of Railways, Home Affairs and Health were present at the sitting. Amongst the members in charge of the Bills who were invited to attend the sitting, Shri Diwan Chand Sharma and Shri Jagdish Awasthi attended the sitting.

4. After hearing the views of the representatives of the Ministries and members in charge and considering all aspects of the Bills, the Committee placed all Bills under category B and allotted time for each Bill as shown in the Appendix.

**III. Recommendations**

5. The Committee recommend that the categorisation of and allocation of time to the Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI;  
The 18th December, 1957.

HUKAM SINGH.

APPENDIX

Sl. No.	Name of the Bill and Member in charge	Bill No.	Category assigned	Time allotted by the Committee	Remarks
1	Indian Railways (Amendment) Bill ( <i>Insertion of new section 99A and amendment of section 113 etc.</i> ) by Shri Jhulan Sinha.	62 of 1957	B	1 hour	
2	Training and Employment Bill by Shri Diwan Chand Sharma]	72 of 1957	B	1½ hours	
3	Code of Criminal Procedure (Amendment) Bill ( <i>Omission of section 144</i> ) by Shri Jagdish Awasthi	78 of 1957	B	2 hours	
✓ 4	Code of Criminal Procedure (Amendment) Bill ( <i>Omission of sections 107, 109 and 110 and amendment of section 161</i> ) by Shri Jagdish Awasthi	76 of 1957	B	2 hours	
5	All India Institute of Medical Sciences (Amendment) Bill ( <i>Amendment of sections 4 and 28</i> ) by Dr. K. Atchamamba.	75 of 1957	B	1 hour	
✓ 6	Equal Remuneration Bill, 1957 by Shrimati Renu Chakravartty.	73 of 1957	B	2½ hours	(at 10 p.m. 20/5/57)

ANNEXURE

Proceedings of Lok Sabha re. Adoption of Reports

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(1) MOTION RE: ADOPTION OF THE EIGHTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri S. Easwara Iyer and was adopted by the House on the 15th November, 1957:—

“That this House agrees with the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1957.”

[L.S. Deb., Part II, dated the 15th November, 1957.]

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(2) MOTION RE: ADOPTION OF THE NINTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri S. Easwara Iyer and was adopted by the House on the 22nd November, 1957:—

“That this House agrees with the Ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th November, 1957.”

[L.S. Deb., Part II, dated the 22nd November, 1957.]

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(3) MOTION RE: ADOPTION OF THE TENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Shambhu Charan and was adopted by the House on the 29th November, 1957:—

“That this House agrees with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th November, 1957.”

[L.S. Deb., Part II, dated the 29th November, 1957.]

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(4) MOTION RE: ADOPTION OF THE ELEVENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shri Pramathanath Nerjee and was adopted by the House on the 13th December, 1957:—

“That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th December, 1957.”

[L.S. Deb., Part II, dated the 13th December, 1957.]

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(5) MOTION RE: ADOPTION OF THE ~~TWELFTH REPORT OF THE COMMITTEE~~ ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

The following motion was moved by Shrimati Ila Palchoudhuri and was adopted by the House on the 20th December, 1957:—

“That this House agrees with the Twelfth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th December, 1957.”

[L.S. Deb., Part II, dated the 20th Dec., 1957.]

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